

Central Administrative Tribunal
Principal Bench
New Delhi

M.A.No.629/2017
in
O.A.No.619/2017

Order Reserved on: 20.02.2017
Order pronounced on 23.02.2017

Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri P. K. Basu, Member (A)

Binod Kumar ... Applicant

(By Advocate: Sh. Som Nath Bhattacharya for Sh. P.K.Ghosh)

Versus

M/o Railways ... Respondents

O R D E R

By V. Ajay Kumar, Member (J):

Heard the learned counsel.

M.A.No.629/2017 :

2. The applicant filed the present OA along with MA 629/2017 seeking condonation of delay of 95 days in filing the OA.
3. We have perused the contents of the MA, and we are of the view that before considering the application for condonation of delay, in the first instance, the version of the respondents is required to be heard in the matter. Accordingly, issue notice on MA, filed for condonation of delay, to the respondents, returnable in two weeks.
4. List the MA on 09.03.2017.

(P. K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)